

Court Cases Pending Against Central Government Employees For Participation in September, 1968 Strike

*51. SHRI P. K. GHOSH : Will the PRIME MINISTER be pleased to state :

(a) the number of court cases pending till this date against the Central Government employees in different States for participating in the token strike on the 19th September 1968; and

(b) whether there is a proposal to withdraw these cases forthwith in order to avoid further harassment to the said employees ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS, MINISTER OF PLANNING AND MINISTER OF INFORMATION AND BROADCASTING (SHRI MATI INDIRA GANDHI) : (a) Latest information is available only in regard to the States of Andhra Pradesh, Mysore, Bihar, Manasrastra and Orissa and the Union Territory of Delhi, where the total number of pending cases is 132. Latest information from the States of U. P., Assam, Madhya Pradesh, Rajasthan and Kerala is awaited. It will be placed on the Table of the House as soon as it is available. No cases are pending in the other States and U. T. Administrations.

(b) All State Governments and Union Territory Administrations have already been advised to have the pending prosecution cases scrutinised with a view to terminating the legal proceedings according to law, in cases where there is not sufficient evidence. Apart from this, there is no proposal to withdraw the prosecution cases. State Governments and the Union Territory Administration concerned have also been requested, from time to time, to ensure expeditious disposal of the pending cases.

Alignment of Western Kosi Canal in Nepalese Territory

*52. SHRI BHOGENDRA JHA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any final reply from the Government of Nepal has now been received approving the alignment of the Western Kosi Canal in the Nepalese territory;

(b) if so, the details thereof;

(c) if the reply to part (a) above be in the negative, the steps being taken to expedite the same;

(d) whether an alternative Pilot Boring Scheme is being undertaken to ensure irrigation of the entire command area of the proposed Western Kosi Canal Scheme; and

(e) if so, the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) to (c). The concurrence of His Majesty's Government of Nepal to the alignment of the first 22 miles of the Western Kosi Canal is still awaited. The matter has been taken up at a high level with His Majesty's Government.

(d) and (e). The Government of Bihar are considering a pilot tubewell irrigation project in the Madhubani area, of 225 tubewells to provide about 67000 acres of irrigation. If this is found successful, the same can be extended to the entire command area.

गंगा नदी के संबंध में बृहत् योजना तैयार करने का प्रस्ताव

*53. श्री ज्ञानेश्वर प्रसाद यादव : क्या सिंचाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार का विचार गंगा नदी के संबंध में एक बृहत् योजना को कब तक तैयार कर लेने का है ; और

(ख) इस दिशा में अब तक कितनी प्रगति हुई है ?

सिंचाई तथा विद्युत् मंत्री (डा० कु० ल० राव) : (क) और (ख). गंगा बेसिन के लिए जल सगुपयोजन योजना तैयार करने

से संबंधित क्षेत्रीय अध्ययन पहले ही प्रारम्भ किये जा चुके हैं इसमें अत्यन्त विशाल कार्य होना है और उम्मीद है कि लगभग पांच साल के अन्दर योजना की रूप रेखा उपलब्ध हो जाएगी।

Rise in Prices of Cotton Yarn in U. P.

*54. SHRI NARSINGH NARAIN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether he is aware of the high rise in the prices of cotton yarn during the last six months or so in U.P. thus threatening the closure of small handlooms and throwing out of employment some thousands of handloom weavers; and

(b) if so, the steps which Government propose to take to arrest the deteriorating situation and control the prices of the cotton yarn for use by the handloom weavers in U.P. ?

THE MINISTER OF FOREIGN TRADE (SHRI L.N. MISHRA) : (a) Yes, Sir.

(b) A statement showing the steps taken by Govt. to check the rise in the prices of cotton and cotton yarn and supply of yarn to handloom and powerloom weavers, etc., is laid on the Table of the House. The situation is being watched closely and such further measures as may be considered necessary will be taken from time to time.

Statement

The following steps have been taken by Government to check the rise in the prices of cotton yarn and to supply cotton yarn to powerloom and handloom weavers, etc:-

i. To augment the cotton supply position, with a view to maintaining adequate supplies of yarn, import of additional quan-

tities of foreign cotton and staple fibre in large quantities have been arranged. In addition, (1) forward trading in Kapas has been suspended, (2) the period of delivery for non-transferable specific delivery contract for domestic cotton has been reduced, (3) statutory stock limits for cotton have been reduced to one month for mills in Bombay and Ahmedabad, 1½ months for mills elsewhere, except in Assam, and 2½ months for mills in Assam; and (4) restrictions have been imposed on credits and stock limits on cotton held by mills.

2. In order to assist the cotton handloom, powerloom and hosiery sectors, it has been decided to create a special pool of cotton carded yarn for supply to cotton handloom, powerloom and hosiery sector of the cotton textile industry to alleviate, to some extent, the shortage of yarn felt by these sectors.

3. The Indian Cotton Mills Federation has requested its member Associations to advise their member mills to render assistance in supplying yarn to cotton handlooms and powerlooms. The Federation is also operating a voluntary scheme for mutual help to needy mills by way of ensuring availability of cotton by way of loans, or otherwise.

तेलंगाना को पृथक राज्य बनाना

*55. श्री अटल बिहारी वाजपेयी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार लोक सभा के मध्यावधि चुनावों के परिणामों को ध्यान में रखते हुए तेलंगाना को पृथक राज्य बनाने के प्रश्न पर विचार कर रही है; और

(ख) यदि हाँ, तो इस सम्बन्ध में अन्तिम निर्णय कब तक लिया जायेगा ?

गृह-कार्य मंत्रालय में श्री इलेक्ट्रोनिक्स, अक्षुशक्ति और विज्ञान तथा औद्योगिकी विभागों में राज्य मंत्री (श्री कृष्णचन्द्र पन्त) :

(क) कोई नया प्रस्ताव विचाराधीन नहीं है।

(ख) प्रश्न नहीं उठता।